

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1097/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2017

NAME OF THE PARTIES: Tata Power Trading Company Ltd.
V/s.
Indsur Global Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	DHARMA RAJ	Advocate i/b RRN & Associates for Petitioner	Dray

ORDER
CP No.1097/I&BP/NCLT/MB/MAH/2017

For having the Petitioner Counsel stated that the date of hearing has not been communicated to the Corporate Debtor, at his request, the Petitioner is hereby directed to communicate next date of hearing to the Corporate Debtor and file the proof of service for hearing on 27.6.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)